

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.103 OF 2003  
IN  
O.A. No.2355 OF 2002

New Delhi, this the 31st day of July, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)  
HON'BLE SHRI R.K. UPADHYAYA, M (A)

Madan Lal S/o Shri Prem Chand,  
R/o M-16/2, Vasant Range,  
Rao Tula Ram Marg,  
Delhi Cantt.-10.

....Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

Shri David Roga,  
Commanding Officer,  
14th Infantry Division,  
Provost Unit, C/o 56 APO.

....Respondent

(By Advocate : Shri B.K. Berera)

ORDER (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J):

After hearing learned counsel for the parties when we started dictating the order to dismiss the CP as we do not find any disobedience of the Tribunal's order dated 10.9.2002 by respondent No.2, at this stage, Shri Yogesh Sharma, learned counsel seeks permission to withdraw CP.

2. In view of the above, CP 103/2003 is dismissed as withdrawn. Notice issued to the alleged contemnor is discharged. File be consigned to the record room.

*R.K. Upadhyaya*

(R.K. UPADHYAYA)  
MEMBER (A)

*Lakshmi Swaminathan*

(SMT. LAKSHMI SWAMINATHAN)  
VICE CHAIRMAN (J)

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